

**THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Web-based Video Conferencing platform)**

**ITEM No.18
CP(IB) No.105/BB/2021**

IN THE MATTER OF:

M/s. Limnea Technologies Pvt. Ltd. ... Petitioner
Vs. ... Respondent
Registrar of Companies

Order U/s. 59 of the I & B Code, 2016

Order delivered on 05.01.2022

CORAM:

**SHRI AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Ms. Shradha Swarup, Adv.
For the Respondent : --

ORDER

1. Heard Ms. Shradha Swarup, learned Counsel for the Petitioner.
2. An affidavit of compliance has been filed vide Diary No.3685 dated 20.12.2021, however, no reports are filed by any of the Authorities.
3. Authorities are permitted to file the report within three weeks and response, if any, within two weeks thereafter.
4. List the C.P. on **23.02.2022**. The Petitioner shall serve this order on all the Authorities and to file affidavit of service thereto.

- scl -

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

- scl -

**(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)**